

Sarda Sahayak Irrigation Project (U.P.)

2356. SHRI H.N. NANJE GOWDA: Will the Minister of IRRIGATION be pleased to state:

(a) how much amount had been sanctioned for the Sarda-Sahayak Pariyojna of Uttar Pradesh ;

(b) whether it is a fact that the estimated cost is insufficient and it may go up ; and

(c) if so, the total amount likely to be spent and by what time the Sarda-Sahayak Pariyojna will be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI): (a) to (c). The approved estimated cost of Sarda-Sahayak Project (1976) was Rs. 199.87 crores. However, it has now been reported by the State Government that the latest estimated cost is Rs. 378 crores. An expenditure of Rs. 303.52 crores was incurred by the end of March, 1980. Against a spill-over cost of Rs. 74.48 crores, the outlay proposed during the Sixth Plan by the State Government is only Rs. 43.35 crores. The actual expenditure incurred during the Sixth Plan is as under:

1980-81	25.46 crores
1981-82	18.20 crores
1982-83	25.00 crores

(outlay)

Although bulk of the irrigation potential under this project has been created, the project will be completed in all respects only in the Seventh Plan period.

Amendments in Rent Control Laws

2357. SHRI P.M. SAYEED:

SHRI UTTAMBHAI H. PATEL:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Economic Administration Reforms Commission or any

other Commission had proposed a series of changes in the Rent Control Laws in various States in order to bring them in line with the prevailing conditions and help promote house building in the country ;

(b) if so, the names and status of the members of the Commission ;

(c) whether the Commission has already submitted many recommendations in regard to the Rent Control Laws ; and

(d) what were the other recommendations made by the Commission and how many of them have been examined and accepted by Government ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir. The Economic Administrative Reforms Commission has made certain recommendations in this regard.

(b) Shri L.K. Jha, Chairman, is of the Status of the Deputy Chairman of the Planning Commission. The members S/Shri R. Tirumalai, and R.J. Chelliah are of the status of the Members of the Planning Commission.

(c) Very recently the Commission has submitted a Report containing recommendations in regard to Rent Control Laws.

(d) The recommendations of the Commission are being examined by the Government.

Import of Deep Sea Fishing Trawlers by States

2358. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the States which are proposing to import deep sea